

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
(Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-20014-JK (LD) of 2024
DATED: - 12- 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 12- 12 - 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 20014-JK(LD) of 2024 dated 12.12.2024

S No.	Title of the case	OIC
1	OA No. 108/2024 titled Mehraj Din Sheikh and Ors Vs UT of J&K and Ors	Sh. Syed Shabir Ahmad Joint Director
2	OA No. 176/2024 titled Sajjad Ahmed Shil Vs UT of J&K and Ors	Sh Jagdish Kumar Accounts Officer
3	M/s Muneer Trading Company V/s U.T of J&K & Ors. in WP (C) No. 2719/2024.	Mr. Parvez Ahmed Bhat, STO
4	Danish Hassan V/s Union Territory of J&K & Ors. in W.P. (C.) No. 2538/2024.	Mr. Waseem Raja, JKAS, Deputy Commissioner, State Taxes Enforcement (Central) Kashmir
5	Mohammad Yousuf Aram Vs Union Territory of Jammu & Kashmir & Ors. in WP (C) No. 804/2024.	Mr. Mushtaq Parray, Accounts Officer, mail ID and Mobile No. is <u>mushtaq.parray@jk.gov.in</u>, <u>7006416495</u>
6	Rama Sharma Versus U.T of J&K and others in O.A . No. 1017/2024.	Mr. Yasir Sharief, Chief Accounts Officer,
7	Didar Singh Versus U.T. of J&K and Ors. in WP (C) No. 2482/2024.	Mr. Anil Chandan, ETO Samba
8	Ramees Ahmad Sofi & others V/s U.T of J&K & Ors. in O.A. No. 715/2024.	Ms. Ashima Sher, JKAS, Dy. Commissioner State Taxes (HQ)
9	Saifco Cements Pvt. Ltd. V/s U.T of J&K & Ors. in WP (C) No. 2560/2024.	Mr. Antriksh Jamwal, STO Circle E Srinagar

